HIGH COURT OF UTTARAKHAND, NAINITAL

Higher Judicial Service Examination-2024 (Direct Recruitment From Bar)

List of Rejected Candidates

Sr. No.	Name of the Candidate	Father's/ Husband's Name	Reason(s)
1	Ms. Sarla Sumit Bhuriyan	Sri Sumit Kumar Bhuriyan	 Bar Council Registration Certificate not submitted. Prescribed Photo Id not submitted.
2	Ms. Anusha Thakur	Sri Nandan Singh	Postal Stamps of Rs. 26/- each to be affixed on Self addressed envelopes not submitted.
3	Ms. Ritesh Kumari	Sri Ran Bir Singh	 Bar Council Registration Certificate not submitted. Experience and Character Certificate not submitted. 10th & 12th Certificate not submitted. Graduation Degree or Provisional Certificate (not more than 6 months old) not submitted.
4	Ms. Bhagirathi Rawat Mehta	Sri Ankit Mehta	Experience Certificate not submitted.
5	Ms. Ramandeep Kaur	Sri Pritam Singh	 Domicile Certificate not submitted. Experience & Character Certificate not submitted. Graduation Degree or Provisional Certificate (not more than 6 months old) not submitted.
6	Ms. Bindu	Sri Ram Chander	 Experience & Character Certificate not submitted. Details regarding Clause 7(b) of Application Form not furnished. Graduation & LL.B. Degree/ Provisional Certificate (not more than 6 months old) not submitted. An undertaking regarding non suspension of Certificate of practice during the period pursuing B.Ed. not submitted.
7	Mr. Bharat Bhushan	Sri Narayan Singh	Clarification regarding different Date of Birth in 10 th Mark sheet i.e. 15.06.1982 & in High School Certificate i.e. 15.06.1980 not submitted.
8	Mr. Gajendra Kumar	Sri Satyendra Kumar	 1) 10th Mark sheet not submitted. 2) Bar Council Registration Certificate not submitted. 3) An undertaking regarding non suspension of Certificate of practice during the period pursuing Ph.D. not submitted.
9	Ms. Beena	Sri Gopal Kumar	 Bar Council Registration Certificate not submitted. Experience Certificate mentioning the date/ period of Practice not submitted.
10	Mr. Navneet Kumar Raman	Late Sri Ajab Singh	 LL.B. Degree/Provisional certificate (not more than 6 months old) not submitted. Experience Certificate mentioning the date/ period of Practice not submitted.
11	Mr. Satish Chandra	Sri Mahima Nand Bhatt	 Bar Council Registration Certificate not submitted. Experience Certificate mentioning the date/ period of Practice not submitted.
12	Mr. Krishna Kumar Pandey	Late Sri Keshaw Prasad Pandey	 Has not claimed reservation for either category i.e. S.C. or E.W.S. Experience & Character Certificate (in original) not submitted.

Sr. No.	Name of the Candidate	Father's/ Husband's Name	Reason(s)
13	Mr. Harsh Vardhan Singh	Sri Aditya Pratap Singh	 Has not claimed reservation for either category i.e. S.C. or E.W.S. Character Certificate not submitted.
14	Mr. Varun Sharma	Sri Vinod Sharma	Has not claimed reservation for either category i.e. S.C. or E.W.S.
15	Ms. Yogita Kumari	Late Sri Shankar Lal	 Has not claimed reservation for any category i.e. Uttarakhand Female or S.C. or E.W.S. Undertaking with regards to Clause 7(b) of Application Form filled as 'Yes' i.e. having another spouse or married to person having another spouse not submitted. Experience Certificate mentioning the date/ period of Practice not submitted. 10th & 12th Certificate not submitted. Graduation Degree or Provisional Certificate (not more than 6 months old) not submitted. LL.B. Degree/ Provisional Certificate (not more than 6 months old) not submitted.
16	Ms. Sana Khan	Sri Mujahid Ali Khan	 Has not claimed reservation for any category i.e. Uttarakhand Female or S.C. or E.W.S. 10th & 12th Certificate not submitted.
17	Mr. Ankit Tandon	Sri Kuldeep Narain Tandon	Applicant has not claimed reservation for either category i.e. S.C. or E.W.S.
18	Ms. Anuradha Panchal	Late Sri Ravinder Kumar	Applicant is Overage.

Date: 06.08.2024

Sd/-Registrar General High Court of Uttarakhand Nainital